NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1390/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid Corporation

Tytan Organics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. DESIGNATION Jehum. i/b m/s. vixuadollal 2 40, tdv. for Ravanuent Ch Acial Corporation Applicant Coperation Date C.P. NO. 1390/188C/NCLT/MB/MAH/2017

The Learned Representative of the Petitioner is present. 1.

2. For want of time adjourned to **01.12.2017**.

SD/-

SD/-

Bhaskara Pantula Mohan Member (Judicial) 16.10.2017

M.K. Shrawat Member (Judicial)